

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3872
ANSWERED ON:19.03.2015
ENCROACHMENTS
Kumar Dr. Virendra

Will the Minister of COAL be pleased to state:

- (a) the criteria followed for granting permission for setting up major projects like airports, commercial complexes, school etc. in areas having coal reserves;
- (b) whether the said areas having huge coal reserves have been encroached upon by unauthorized people; and
- (c) if so, the details thereof along with steps proposed to be taken by the Government to remove the said encroachments?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a): Coal is one of the most important sources of energy supply in the country and its requirement has been increasing. Sterilization of coal resource is likely to affect the country's energy plans adversely. Accordingly, some of the Central Government Ministries/ Departments and Governments in coal bearing States have been requested by this Ministry not to take up any large scale construction on the coal bearing areas without ascertaining the views of Ministry of Coal and the concerned Coal Companies.

(b) & (c): Unauthorised occupancy on the notified coal bearing areas is not significant. However, the subject of unauthorized occupation of the areas which do not fall under the notified coal bearing areas falls under the purview of State Governments concerned.